

area development programme more effective, (iv) conjunctive use of surface and ground water and (v) S&T component through research organisations.

(c) and (d) During Plan period upto the end of 1991-92, 10 major, 88 medium and 1 Extension, Renovation & Modernisation (ERM) projects of Gujarat and 18 major, 153 medium and 1 ERM projects of Maharashtra were completed. During the Eighth Five Year Plan (1992-97), 9 major, 25 medium and 12 ERM projects of Gujarat and 32 major, 70 medium and 6 ERM projects of Maharashtra are in progress. To expedite completion of selected ongoing major and medium projects. Central Loan Assistance of Rs. 101.72 crores and Rs. 28.00 crores have been sanctioned to Gujarat and Maharashtra respectively under Accelerated Irrigation Benefits Programme (AIBP) during 1996-97.

#### Membership of UN Security Council

2289. SHRI SARAT PATTANAYAK :  
SHRI PARASRAM BHARDWAJ :  
SHRI MADHAVRAO SCINDIA :  
SHRI MUKHTAR ANIS :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the names of permanent and non-permanent members of Security Council and other countries which have so far indicated their support for India's claim for permanent membership of UN Security Council;

(b) the steps which have been taken and are being taken for securing permanent membership of UN Security Council; and

(c) the present status of the proposals in respect of membership of Economic and Social Commission (ECOSOC), particularly its expansion?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) and (b) Discussions on restructuring of the UN Security Council are continuing in the Open Ended Working Group of the UN General Assembly. So far there is no consensus on individual candidates or criteria for expansion. Mauritius, Bhutan, Cuba, Dominican Republic and Lao PDR have made statements at the UN in support of India's candidature for permanent membership. The Government is in touch with other Member States of the UN both bilaterally and at the UN. We have indicated that any proposal to expand the UN Security Council should be comprehensive in nature, and non-discriminatory.

(c) India is presently a member of the Economic and Social Council (ECOSOC). The membership of the Economic and Social Council was last increased in 1973 to the present 54 members. No new specific proposals for further expansion of the ECOSOC is currently being discussed in the UN or in the Open Ended Working Groups.

[Translation]

#### Anganwadi Workers

2290. SHRI DADA BABURAO PARANJPE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have received any representations from organisations of Anganwadi workers, particularly from Madhya Pradesh, regarding improvement in their working conditions, revision of rates of honorarium, declaring them as Government employees and other issues;

(b) if so, the details thereof; and

(c) the action taken/proposed to be taken thereon?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) and (b) Yes, Sir. A number of representations have been received from various organisations of anganwadi workers including from Madhya Pradesh regarding the status and employments of anganwadi workers. These representations contain a request to the Government to consider following major demands :

(i) enhancement of honorarium of anganwadi workers/helpers and regularisation of their services in the regular pay-scales;

(ii) declaring anganwadi workers as Government servants and providing them allowances as applicable to Government servants; and

(iii) promotion of anganwadi workers to supervisors.

(c) The representations received from various Anganwadi Associations have been examined by the Government and it has been decided to maintain the status-quo.

#### Upgradation of Guwahati Medical College

2291. SHRI ISWAR PRASANNA HAZARIKA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Union Government have decided to upgrade the Guwahati Medical College in Assam;

(b) if so, the details thereof including the anticipated investment and time schedule;

(c) whether the total cost of the project is proposed to be provided by the Union Government as grant to the State Government;

(d) if so, the details thereof; and

(e) whether the proposed upgradation is to be implemented by and under the supervision and control of the Union Government or it would be left to the State Government?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (e) A request was received from the Government of Assam for Central assistance of Rs. 72.00 crores for upgradation of Guwahati Medical College, Guwahati. Later, on the suggestion of an expert team from Directorate General of Health Services, the State Government requested that while the project may be approved for implementation during 9th Plan period, part of the amount may be approved for attending to priority areas during 1996-97. Accordingly, Planning Commission has agreed in principle to provide Rs. 9.50 crores for the purpose in the Annual Plan 1996-97 or 1997-98. The Planning Commission has also asked the State Government to send the detailed proposal for upgradation for its consideration alongwith the Annual Plan document.

#### Projects in Nehru Yuvak Kendras

2292. SHRI KACHARU BHAI RAUT : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the details of various projects started and completed so far in Nehru Yuvak Kendras of Maharashtra during the last three years, year-wise;

(b) the total amount sanctioned for each project year-wise during the last three years and progress made in this regard in each district of Maharashtra;

(c) the names of the proposed schemes/projects likely to be undertaken in each district of Maharashtra during 1997 to 2000 AD;

(d) the details of the sources of income required for carrying out the activities of Nehru Yuvak Kendras; and

(e) the details of the grounds on which financial assistance is provided to these Kendras?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI R. DHANUSHKODI ATHITHAN) : (a) to (e) The information is being collected and will be laid on the table of the House.

[English]

#### Policy on Admission on Technical/ Engineering Institutions

2293. SHRI NAMDEO DIWATHE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have finalised a comprehensive national policy on admission to technical/ engineering courses in Government/private institutions;

(b) if so, the details thereof; and

(c) the present status of the proposal?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (c) The All India Council for Technical Education (AICTE), a statutory body responsible for proper planning and coordinated development of Technical Education system throughout the country has laid down regulations for admissions to technical institutions which were notified in the Gazette in May, 1994.

[Translation]

#### Ex-Servicemen

2294. SHRI AMAR PAL SINGH : Will the Minister of DEFENCE be pleased to state :

(a) the total number of ex-servicemen in Uttar Pradesh at present;

(b) the funds provided for the rehabilitation of ex-servicemen in Uttar Pradesh during the last three years;

(c) the facilities extended by the Union Government, for the rehabilitation of ex-servicemen;

(d) whether the Government propose to increase the amount sanctioned for the rehabilitation of ex-servicemen;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) As on 31.12.96, a total number of 2,39,455 ex-Servicemen were registered with various Zila Sainik Boards in Uttar Pradesh.

(b) During the last three financial years, loans/ financial assistance were provided to the ex-Servicemen of the State under three Self Employment Schemes (SEMFEXs) as under :-

Year	Amount
	(Rs. in lakhs)
1993-94	65.51
1994-95	134.32
1995-96	175.31

Besides, an expenditure of Rs. 9,60,931 has been incurred under PEXSEM Scheme in Uttar Pradesh for training of ex-Servicemen during 1993-94 and 1994-95.

(c) The Central Government schemes and programmes for rehabilitation of ex-Servicemen are applicable to the ex-Servicemen residing in all the States